THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-20/2019/ 573 /R.Cell

Dated, Guwahati the 5th September, 2019

The Gauhati High Court has been pleased to declare the final result of the **Limited Departmental Competitive Examination (LDCE), 2019** in connection with promotion from Grade-II to Grade-I of Assam Judicial Service.

The following Grade-II officers of Assam Judicial Service are selected, in order of merit, for promotion to Grade-I through Limited Departmental Competitive Examination (LDCE), 2019.

SI. No.	Name of the Officer	Present Designation	
1.	Smti. Mridu Chanda Bordoloi	Secretary, District Legal Services Authority, Sonitpur, Tezpur	
2.	Sri Rafique Ahmed Tapadar	Chief Judicial Magistrate, Kamrup, Amingaon	

The individual marks sheet to all the candidates who had appeared in LDCE will be sent to them via post/e-mail.

(M.K. Kalita)

Registrar (Vigilance)-cum-In-Charge, Recruitment Cell

Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-20/2019/ 573 A /R.Cell Dated, Guwahati the 5th September, 2019 Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.

Э.	Deputy Registrar (t, Guwahati.	
6.	Assistant Registrar (), Gauhati High Cou	ırt, Guwahati.	
7.	Administrative Officer (J) (), Gauhati High Co	ourt, Guwahati.	
8.	Systems Analyst, Gauhati	High Court, Guwahati. He is directed	to upload the	
	notification in the official	website of Gauhati High Court immedia	tely under the	
	caption "Notification dat	ed 05-09-2019 regarding final resu	It of Limited	
	Departmental Competiti	ve Examination (LDCE), 2019 for	promotion to	
	Grade-I of Assam Judicial Service" with a scroll in the Home Page.			
9.	P.S. to Hon'ble Mr. Justice		, Gauhati High	
	Court, Guwahati for favour o	of his lordship's kind information.		
10.	P.S. to Hon'ble Mrs. Justic	e	, Gauhati High	
	Court, Guwahati for favour o	of her ladyship's kind information.		
11.	C.A. to Registrar (Vigilance),	, Gauhati High Court, Guwahati.		
12.	The High Court Notice Board	i.		
13.	The Order File.			

(M.K. Kalita)
Registrar (Vigilance)-cumIn-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1